

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS : DELHI.

ORDER

In pursuance of the recommendation of the Selection Committee given in its meeting held on 10.12.2021, the following Personal Assistants / Senior Personal Assistant are hereby declared to have satisfactorily completed the period of probation/officiation from the date mentioned against their names.

Sl. No.	Name of official	Father's / Husband's Name	Date of Joining	Date of completion period of probation / officiation
1	Sh. Anurag Bhati	Sh. Davinder Singh Bhati	30.05.2014	30.05.2018
2	Sh. Arun Kumar Manjhi	Sh. Rajendra Manjhi	21.07.2014	21.07.2017
3	Ms. Ekta Kumari	Sh. Mamila Mehto	30.05.2014	30.05.2017
4	Ms. Geeta Batra	Sh. Mohender Batra	30.05.2014	30.05.2017
5	Ms. Jagdeep Kaur	Sh. Kulwant Singh	30.05.2014	30.05.2017
6	Ms. Harsha	Sh. Dhani Ram	30.05.2014	30.05.2017
7	Sh. Lalit Kumar	Sh. Krishan Chand	31.05.2014	31.05.2017
8	Ms. Monika	Sh. Ramesh Chand	30.05.2014	30.05.2018
9	Ms. Pinki	Sh. Prem Singh	27.06.2014	27.06.2017
10	Sh. Ram Dass	Sh. Inder Singh	01.05.2014	01.05.2017
11	Ms. Rani Kumari	Sh. Bholu Prasad	23.07.2014	23.07.2017
12	Sh. Ravi Kant	Sh. Chander Pal	30.05.2014	30.05.2018
13	Ms. Shelly	Sh. Abhishek Saxena	16.06.2014	16.06.2017
14	Sh. Shubham Mishra	Sh. Dinesh Kumar	21.07.2014	21.07.2017
15	Sh. Sumit Sauda	Sh. Ramesh	06.06.2014	06.06.2017
16	Sh. Vijay Kumar Pruthi	Sh. Gulshan Kumar Pruthi	05.12.2014	05.12.2017
17	Sh. Vinod Kumar	Sh. Ranji Lal Meena	25.06.2014	25.06.2017
18	Ms. Deepa	Sh. Kunal Goniyal	20.08.2015	20.08.2017
19	Sh. Deepak Kumar	Sh. Radhey Shyam	31.07.2015	31.07.2017
20	Sh. Nirdesh Kumar	Sh. Hariraj Singh	01.07.2015	01.07.2017
21	Sh. Raj Kumar	Sh. Dharm Pal	28.07.2015	28.07.2017
22	Sh. Rakesh Kumar	Sh. Samunder Singh	03.08.2015	03.08.2017
23	Sh. Ram Kishan	Sh. Om Parkash	10.06.2015	10.06.2017
24	Sh. Roop Kumar	Late Sh. Ramesh Chand	21.07.2015	21.07.2017
25	Sh. Sanny Kumar	Sh. Dilip Prasad	06.06.2015	06.06.2017
26	Ms. Sarita Rani	Sh. Raja Ram	03.07.2015	03.07.2017
27	Sh. Satish Kumar	Sh. Ram Avatar Yadav	01.07.2015	01.07.2017
28	Sh. Tek Chand	Late Sh. Ranjeet	27.08.2015	27.08.2017
29	Ms. Vandana Rana	Sh. Karan Guleria	05.08.2015	05.08.2017
30	Sh. Pankaj Rawat (Sr.PA)	Sh. Gajender Singh	30.05.2019 (Date of Promotion)	30.05.2021

GIRISH
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(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs.)
Delhi.

No. 7056-7130
Admn.-I/S&P/Probation/2022

Dated the 08 FEB 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, Districts, Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Ld. Principal Judge, Family Courts (HQs.), Dwarka, New Delhi.
4. The Ld. Member Secretary, DSLSA, Patiala House Courts, New Delhi.
5. The Registrar General, National Green Tribunal, New Delhi.
6. The Ld. Head of Office, Accounts Branch, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, Districts, Delhi/New Delhi.
7. The concerned Pay & Accounts Office No. VI (*through Accounts Branch, Central*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, Districts, Delhi/New Delhi.
8. Sr. Admn. Officer (Judl.), Promotion Cell, Tis Hazari Courts, Delhi.
9. PS office to the Pr. District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
11. Dealing Assistant, Transfer & Postings, Admn. Branch-I (Central), THC, Delhi.
12. Website Committee, THC, Delhi.
13. Branch In-Charge, LAYERS, THC, Delhi.
14. Official concerned.


08/2/22
Administrative Officer (Judicial),
Administration Branch-I,
Tis Hazari Courts, Delhi.